

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.105/ BB/2017	-	For compliance of office objections raised by registry	Rule-7 of IB	Mack Telecom Services Pvt. Ltd. Vs Mr. Ganesh Das

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K. DUSHYANTHA  
KUMAR

petitioner /  
debtor

*[Signature]*

PCS for petitioner is present. This is a petition filed by the Corporate applicant for initiating corporate insolvency resolution process under Section 10 of I&B Code. Therefore, it is necessary to order notice to the creditors whose value is around Rs.2.00 lakhs and above among the list of creditors filed with the Tribunal.

The petitioner company to collect the notices prepared in the name of creditors with the above ceiling and serve on the creditors and also to file proof about service.

List it on 08.12.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)